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Title: Alleged irregularities in Hostel administration in various institutions of Karnataka.

SHRI M. SHIVANNA (CHAMRAJANAGAR): Yes, Sir. It is related to the Central Government. One-and-a-half lakh students belonging to the SC, ST and OBC categories are studying in Karnataka. The hostel is run by the Social Welfare Department.

MR. SPEAKER: Is it of the Government of India?

SHRI M. SHIVANNA : No, Sir. The food was supplied by the FCI. That comes under the Central Government.

MD. SALIM : There is now President's Rule in Karnataka.

MR. SPEAKER: I am sorry. I stand corrected.

SHRI M. SHIVANNA : It is a very important matter. For the last one year, they have not sent food grains to the hostel

* SHRI M.SHIVANNA :- Sir, I would like to draw the attention of the Government towards the pathetic condition of Government hostels. Sir, the condition of SC / ST student's hostels are in a very pathetic condition in Karnataka. About one lakh fifty thousand poor students belonging to Scheduled Caste, Scheduled Tribes and other Backward communities are staying in Government hostels, run by Social Welfare Department. Food Corporation of India supplies the food grains to these hostels. But strangely and unfortunately for the last two years foodgrains are not supplied to the hostels. As a result, the hostels

are not providing food to the students. Despite repeated requests FCI is not supplying for the foodgrain. It is a matter of great concern that the hostel officials have asked the students to go to their respective homes, during the week end, i.e. Friday, Saturday and Sunday. If the FCI is not providing foodgrain, it is not possible to run the hostels. I, therefore urge upon the Government to take immediate steps to release sufficient food grains immediately so that the students who come from very very poor families do not starve and suffer.

* English translation of the speech originally delivered in Kannada

अध्यक्ष महोदय : पार्लियामेंट में यही होगा कि हास्टल में खाना देते हैं कि नहीं।

It seems that for your matter, there is now President's rule.

Now, Shri Ram Kripal Yadav, you mention only the Maoist matter and not the jail matter.

SHRI RAM KRIPAL YADAV : Thank you, Sir....(*Interruptions*)

श्री सैयद शाहनवाज़ हुसैन (भागलपुर) : महोदय, हमारा क्या होगा? ...(व्यवधान)

श्री अविनाश राय खन्ना (होशियारपुर): 84 के दंगों के बारे में ...(व्यवधान)

अध्यक्ष महोदय : रामकृपाल जी भी एक सांसद हैं। उनको जब बुलाया गया है, तो उनको बोलने का मौका दीजिए।

वेह!(व्यवधान)

अध्यक्ष महोदय : ये भी मेंबर आफ पार्लियामेंट हैं। इनका भी मुद्दा है। आप बैठ जाइए।

वेह!(व्यवधान)[\[p26\]](#)

13.00 hrs.